

HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Srinagar)

ORDER

No: 956

Dated: 24/x/2017

Shri Bashir Ahmed Mir, (Retd.) Section Officer, High Court Wing, Srinagar, who attained superannuation on 30.09.2016 is engaged for supervising the second level quality Check and for digitally signing the data before its upload to the DMS at the monthly consolidated remuneration of Rs. 20,000/- (rupees twenty thousand) only w.e.f 11.09.2017, on the following terms and conditions:-

- (i) He shall not be entitled to any other charges/allowances and that his services shall be co-terminus with the completion of the Project regarding Digitization/Scanning of records by M/S Data Soft Computers (P) Ltd. in Srinagar Wing of the Hon'ble High Court.
- (ii) No TA/DA shall be admissible to him.
- (iii) His engagement will not carry any HRA/CCA/DA or any other allowance nor he will be entitled to any facility like transport and telephone etc.
- (iv) His engagement shall be reviewed after three months from the date of the engagement.

By Order

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24/x/17
(Sanjay Dhar)
Registrar General

No: 27214-23/AC

Dated: 24/x/2017

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice Alok Aradhe,
3. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey,
.....for information of their Lordships.
4. Registrar Vigilance, High Court of J&K,
5. Registrar Judicial, High Court Wing, Srinagar,
6. CPC e-Courts, High Court of J&K,
7. Incharge NIC, High Court Wing, Srinagar,
8. Chief Accounts Officer, High Court Main Wing, Srinagar,
9. Accounts Officer, High Court Wing, Srinagar
.....for information and necessary action.
10. Shri Bashir Ahmed Mir, (Retd.) Section Officer, High Court Wing, Srinagar for information.
11. Office file.

24/x/17
Registrar General